

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.364/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		The Agarpara Company Ltd & Ors -Versus- Agarpara Jute Mills Ltd & Ors	
Under Section		397-398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Subrodot Choudhury. Advocate. Respondent No. 1 - 26 & 27. Advocate De. 24.10.2017.
2. Advocate De.
3. Advocate.
1. Advocate.
1. Mr. Aditya Kanodia. Adv } for R18 & 25
- Mr. S. Sarkar. Adv
- Mr. A. Das. Adv
- Mr. Jishnu Saha Sr. Adv - for R 1
1. Mr. Pramit Kr. Ray. Sr. Adv } R 13 & 17
- Mr. R. Mukherjee. Adv
- Rakesh Banerjee, Adv
- Mrs. Manjiv Agarwal, Adv } Respondent Nos. 17 to 23
- Mr. Bijay Mondal, Adv } Bijay Mondal 24/10/2017
- Arvik Banerjee, Advocate } for Petitioner - 1 Arvik Banerjee 24/10/17.
- Lakshmi Banerji } for Petitioner No 1, 2, 4 & 6.
- S. Mitra. Sr. Adv
- S. Choudhary
- Ayan De } Adv 24/10/17.

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 07/12/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)